

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

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C.P. (IB) No.572/KB/2017

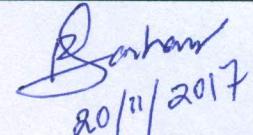
**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th November 2017, 10.30 A.M

Name of the Company		Poddar Fabricators Pvt.Ltd. -Vs- Gillanders Arbuthnot & Co. Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

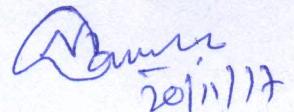
Ritoban Sarkar

Operational
Creditor


20/11/2017

Neha Khanna, Adv

Corporate
Debtor


20/11/17

ORDER

Ld. Counsel for the operational creditor and the corporate debtor are present.

Ld. Counsel for the operational creditor and the corporate debtor made a joint statement that talks on settlement is going on between the parties. Relying on the submissions of both the parties the case is adjourned to 07/12/2017.

List on 07/12/2017 for admission.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)